

खाली पदों के संबंध में अलग अलग ढंग से सोचते हैं.. (व्यवधान).. अपनी ही गवर्नमेंट के बारे में बोलने का हमें अधिकार है और मैं उसी ओर ध्यान दिला रही हूँ। मेरा कहना है कि खाली जगहों पर सेलेक्शन किया जाये और जो पहले मिनिस्टर के जमाने में भी नहीं भरे जा सके हैं उनको भरा जाये। अतः मेरा अनुरोध है कि मध्य प्रदेश सरकार ने जो नियुक्तियों पर प्रतिबंध लगाया है उसे जल्द से जल्द हटाने का कदम किया जाये

Terrorist, threat to Journalists in Punjab

SHRI VISHWA BANDHU GUPTA (Delhi): Mr. Vice-Chairman Sir, I have to bring to the notice of this House a matter of grave concern. You are aware that the journalists in Punjab today are living under a great threat from the terrorists, Many journalist have been shot, others are being threatened to close down their newspapers by a particular date. In fact, the terrorists have issued an ultimatum that either you change your line and apologise or close your shop and go. Otherwise, your whole family, all the people working in you, organic sation and so on are under threat and the only answer for your life is death, for your writing we will give you death, Such threats have been received by the editor of 'Naya Zamana' a daily newspaper. Similar threats had been received by Kesari', by all the other important dailies of Punjab, in the past

Sir, I have already applied, with the help of my hon. friends, for a calling attention in this matter because I consider this matter to be of great importance. You may kindly grant me a calling attention in this matter. In the meantime I am raising this matter as a special mention because it is of immediate importance. They have threatened the howkers. They have said, please do not pick

up this Naya Zamana'. If you do that, we will shoot you down. Similar threat given to the 'Punjab Kesari' was ignored by the editors and within a few days the proprietor and the howkers were shot. Two or three of their workers were shot. The people in the press and the journalists in Punjab are practically living in a siege. They have to operate from *kilas*. They have got sand bags outside their Houses. But the journalists are capable of taking care of this position. They have sacrificed and they are willing to sacrifice.

If the terrorists succeeded in this move, It is not going to end there. It Will come to Delhi to those newspapers which are being published here but distributed in Punjab. After all we are one country and everything is done that way. I am sure, the Government will not allow the terrorists to succeed as far as this matter is concerned.

My other point is, it is true that security has been provided at the main distribution centres by the Punjab Government, but the main question is, how to provide security to a hawkker who is going to distribute these papers to each individual house? This matter must engage the attention of the Punjab Government, especially the hon. Governor and the Police Commissioner. Some methodology will have to be worked out so that this matter of terror and a new way of curbing the freedom of the press is stopped.

Now, I am sure this threat will be extended. I have talked to many journalists in Punjab. They say that this is not going to end here and the people in Delhi, especially the hon. Members of this House must take cognizance of this matter and try to nip the evil in the bud, try to see that a lasting and a good solution is found to the security problem of the newspaper men in Punjab.

SHRIMATI VEENA VERMA: (Madhya Pradesh): I associate myself with this special mention.

श्री सुरेश पवीरो (मध्य प्रदेश) : श्रीमन्, मैं भी इसमें अपने ग्राम को शामिल करता हूँ और चाहता हूँ कि इस संबंध में कदम उठाये जायें।

श्री चतुरानन मिश्र (बिहार) : मैं भी इसमें अपने को एसोशिएट करता हूँ और गवर्नमेंट से अनुरोध करता हूँ कि वह जो स्टैप्स ले रही है उनमें सदन को अवगत कराया जाय। यह बड़ा सीरियस मेटर है हमारे देश के अखबारों को कुछ टेरिस्टिस न चलने दें तो हम किस बात के लिए हैं ?

SHRI SUKOMAL SEN (West Bengal); Sir, it is a very important matter. The newspaper hawkers are being attacked, the newspapers are being stopped. Government should come out, with a statement on how to protect the freedom, of the press. How can they run? He has raised a very serious issue.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): It is only to black out the news from punjab. Government should act.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Yes, it is a very serious matter.

DR. G. VIJAYA MOHAN REDDY: Government should act.

श्री श्री सत्यनारायण रेड्डी (आन्ध्र प्रदेश) : सरकार को चाहिए कि वह वक्तव्य दे और सारे पत्रकारों और सारे देश को कॉन्फिडेंस में ले। उनकी सरकार विश्वास दिलाये कि उनकी डरने की जरूरत नहीं है।

SHRI VISHWA BANDHU GUPTA: Kindly permit a Calling Attention.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): So many Members have raised this point. I think, after this Special Mention, the Chairman can decide.

SHRI BHASKAR ANNAJI MASODKAR (Maharashtra): The most disturbing aspect of it is that it is a hand-written note in which the threat is held out. And yet we have not been able to trace the hand-writing. It is a most disturbing situation.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It is a very serious matter. There is no doubt about that. It is an attack on the freedom of the press.

श्री कैलाशपति मिश्र (बिहार) : हम लोगों के लिये केवल समाचार-पत्र ही रह गये हैं जिनके द्वारा हमें सच्चे समाचार पढ़ने और समझने के लिए मिलते हैं। सरकार इस पर वक्तव्य दे इसके लिये आप सरकार को विवश करिये।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I think the entire House is One on this issue. Shri Chaturanan Mishra.

Need for the Government to get Impleaded in a case in Calcutta High Court against a Dutch

श्री चतुरानन मिश्र (बिहार) उपसभाध्यक्ष महोदय, मेरा जो यह स्पेशल मेंशन है यह नीदरलैंड के एक बैंक के बारे में है। नीदरलैंड के इस बैंक में भारत के एक नागरिक जो हैदराबाद के निजाम का रिश्तेदार था, उसने 1924 में 210 मिलियन मार्क डिपोजिट किये और वह बैंक अब यह रुपया नहीं दे रहा है। जिसने यह डिपोजिट किया था वह आदमी मर गया है। कलकत्ता हाई कोर्ट में इस बारे में केस किया हुआ है, मुकदमा चल रहा है और उसका सूट नंबर 179, 1989 इन कलकत्ता हाई कोर्ट है। अब अगर यह केस जीत लिया जाता है क्योंकि वह आदमी मर गया है;